

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO.2684**

**TO BE ANSWERED ON THE 2<sup>nd</sup> AUGUST, 2016/SHRAVANA 11, 1938, (SAKA)**

**ABDUCTION OF CHILDREN**

**2684. SHRI JITENDRA CHAUDHURY:**

**Will the Minister of HOME AFFAIRS be pleased to state?**

**(a) whether it is a fact that a large number of children are drugged, beaten and forced to beg every day in the country and if so, the details thereof;**

**(b) whether according to the National Human Rights Commission up to 40,000 children are abducted every year and 11,000 remain untraced in the country;**

**(c) if so, the details thereof indicating the total number of such cases reported, children traced/untraced during each of the last three years and the current year, State-wise; and**

**(d) the effective steps taken by the Government in this regard?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI HANSRAJ GANGARAM AHIR)**

**(a): National Crime Records Bureau (NCRB) does not maintain data on children forced to beg everyday centrally. However, as per data collected from States/UTs, a total of 16 children were kidnapped or abducted for the purpose of begging during 2014. State/UT wise number of children kidnapped for the purpose of begging during 2014 is enclosed at Annexure-I.**

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**(b) & (c): The NHRC Action Research on Trafficking published by Orient Longman in 2005 had shown that 'In India, on an average, 44476 children go missing every year and of these, 11008**

**children remain untraced annually. Statement indicating the number of cases registered on the basis of complaints about missing children State-wise during the last one year and current year upto 30.6.2016 is enclosed as Annexure-II.**

**(d): As per Seventh Schedule of the Constitution 'Police' and 'Public Order' are the State subjects, and as such, the primary responsibility of prevention, detection, registration, investigation prosecution of crimes lies with the State Governments/ Union Territory Administrations.**

**Ministry of Home Affairs has issued Advisories dated 25th June, 2013 on "Hon'ble Supreme Court's direction to file FIR in case of Missing Children" and dated 14th July, 2010 on "Crime against Children" which are available at**

**[http://mha.nic.in/sites/upload\\_files/mha/files/CSAdviMissingChild-170713.pdf](http://mha.nic.in/sites/upload_files/mha/files/CSAdviMissingChild-170713.pdf)**

**[http://mha.nic.in/sites/upload\\_files/mha/files/pdf/AdvCrime-children-280710.pdf](http://mha.nic.in/sites/upload_files/mha/files/pdf/AdvCrime-children-280710.pdf)**

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**State/UT wise number of children kidnapped or abducted for the purpose of begging during the year during 2014**

Sl. No.	State/UT	For Begging
1	Andhra Pradesh	0
2	Arunachal Pradesh	0
3	Assam	0
4	Bihar	0
5	Chhattisgarh	0
6	Goa	0
7	Gujarat	0
8	Haryana	0
9	Himachal Pradesh	0
10	Jammu & Kashmir	0
11	Jharkhand	0
12	Karnataka	0
13	Kerala	2
14	Madhya Pradesh	0
15	Maharashtra	3
16	Manipur	0
17	Meghalaya	0
18	Mizoram	0
19	Nagaland	0
20	Odisha	0
21	Punjab	2
22	Rajasthan	2
23	Sikkim	0
24	Tamil Nadu	1
25	Telangana	0
26	Tripura	0
27	Uttar Pradesh	1
28	Uttarakhand	0
29	West Bengal	5
	<b>TOTAL STATE(S)</b>	<b>16</b>
30	A & N Islands	0
31	Chandigarh	0
32	D&N Haveli	0
33	Daman & Diu	0
34	Delhi UT	0
35	Lakshadweep	0
36	Puducherry	0
	<b>TOTAL UT(S)</b>	<b>0</b>
	<b>TOTAL (ALL INDIA)</b>	<b>16</b>

Source: Crime in India

**National Human Rights Commission**  
**Statement Showing Statewise Total No. of Cases Registered, Disposed, Pending During the last three years and current year**  
**Incident Head DISAPPEARANCE / MISSING (CHILDREN) (Inc. Code 109)**  
**(Data as per CMS as on 29/07/2016)**

Sr.No.	State/UT Name	01/04/2013 to 31/03/2014			01/04/2014 to 31/03/2015			01/04/2015 to 31/03/2016			01/04/2016 to 30/06/2016		
		No. of Cases Registered	Disposed	Pending	No. of Cases Registered	Disposed	Pending	No. of Cases Registered	Disposed	Pending	No. of Cases Registered	Disposed	Pending
1	ANDHRA PRADESH	0	0	0	1	1	0	1	1	0	0	0	0
2	ARUNACHAL PRADESH	0	0	0	0	0	0	0	0	0	0	0	0
3	ASSAM	0	0	0	1	1	0	0	0	0	0	0	0
4	BIHAR	3	3	0	3	1	2	8	4	4	0	0	0
5	GOA	0	0	0	0	0	0	0	0	0	0	0	0
6	GUJARAT	0	0	0	1	1	0	0	0	0	1	0	1
7	HARYANA	21	21	0	55	52	3	40	40	0	11	11	0
8	HIMACHAL PRADESH	0	0	0	0	0	0	0	0	0	0	0	0
9	JAMMU & KASHMIR	1	1	0	0	0	0	1	1	0	0	0	0
10	KARNATAKA	0	0	0	0	0	0	0	0	0	0	0	0
11	KERALA	0	0	0	0	0	0	1	1	0	0	0	0
12	MADHYA PRADESH	3	3	0	0	0	0	2	1	1	3	2	1
13	MAHARASHTRA	1	0	1	1	1	0	1	1	0	0	0	0
14	MANIPUR	0	0	0	0	0	0	0	0	0	0	0	0
15	MEGHALAYA	0	0	0	0	0	0	0	0	0	0	0	0
16	MIZORAM	0	0	0	0	0	0	0	0	0	0	0	0
17	NAGALAND	0	0	0	0	0	0	0	0	0	0	0	0
18	ODISHA	0	0	0	6	5	1	6	5	1	1	1	0
19	PUNJAB	2	2	0	4	2	2	2	1	1	1	1	0
20	RAJASTHAN	0	0	0	2	1	1	3	3	0	1	1	0
21	SIKKIM	0	0	0	0	0	0	0	0	0	0	0	0
22	TAMIL NADU	0	0	0	2	2	0	1	0	1	2	1	1
23	TRIPURA	0	0	0	0	0	0	0	0	0	0	0	0
24	UTTAR PRADESH	63	50	13	72	51	21	55	35	20	15	9	6
25	WEST BENGAL	0	0	0	1	1	0	4	3	1	0	0	0
26	ANDAMAN & NICOBAR	0	0	0	0	0	0	0	0	0	0	0	0
27	CHANDIGARH	0	0	0	0	0	0	1	0	1	0	0	0
28	DADRA & NAGAR HAVELI	0	0	0	0	0	0	0	0	0	0	0	0
29	DAMAN & DIU	0	0	0	0	0	0	0	0	0	0	0	0
30	DELHI	6	5	1	12	7	5	15	7	8	1	0	1
31	LAKSHADWEEP	0	0	0	0	0	0	0	0	0	0	0	0
32	PUDUCHERRY	0	0	0	0	0	0	0	0	0	0	0	0
33	CHHATTISGARH	1	1	0	3	3	0	0	0	0	0	0	0
34	JHARKHAND	0	0	0	2	2	0	3	2	1	0	0	0
35	UTTARAKHAND	2	2	0	3	3	0	1	1	0	0	0	0
36	TELANGANA	0	0	0	0	0	0	0	0	0	0	0	0
37	ALL OVER INDIA	0	0	0	0	0	0	1	1	0	0	0	0
38	FOREIGN COUNTRIES	2	2	0	0	0	0	0	0	0	0	0	0
	<b>TOTAL</b>	<b>105</b>	<b>90</b>	<b>15</b>	<b>169</b>	<b>134</b>	<b>35</b>	<b>146</b>	<b>107</b>	<b>39</b>	<b>36</b>	<b>26</b>	<b>10</b>

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